GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI,

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 2110

ANSWERED ON 04.07.2019

NATIONAL PROJECT

2110. SHRI NAMA NAGESWARA RAO

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Polavaram project in Andhra Pradesh has been accorded a national status;
- (b) if so, the details thereof;
- (c) whether any project like Polavaram has also been accorded national status in Telangana; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

- (a) & (b) The Polavaram Irrigation Project (PIP) has been declared as a National Project under Section 90(1) of Andhra Pradesh Reorganisation Act 2014.
- (c) No, Sir.
- (d) Inclusion of any project in the scheme of National Projects depends upon its appraisal/approval by Advisory Committee of DoWR, RD & GR from techno-economic angle, investment clearance, fulfilment of criteria of the scheme, availability of funds etc. Hon'ble Chief Minister of Telangana vide letter dated 11-02-2016 requested that Kaleshwaram Project be accorded status of National Project. However, as intimated by Central Water Commission, no formal request in prescribed *pro forma* has been received from the State Government of Telangana in this regard for consideration of the High Powered Steering Committee (HPSC) of Central Government constituted for implementation of National Projects.
